NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 338 of 2020

IN THE MATTER OF:

Mr. Narendrabhai Jayantilal Shah, ...Appellant
Director, Pioneer Globex Pvt. Ltd.

Vs.

Lim Fa Pte Ltd. ....Respondent

Present:

For Appellant: **Mr. Abhijeet Sinha, Ms. Pratiksha Sharma, Mr. Kunal Kanungo, Mr. Shreyas Awasthi and Ms. Tanushree Sogani, Advocates.**

For Respondent: **Mr. Sahil Mahajan and Mr. Vijay M Chauhan, Advocates for R-1.**
Mr. Sumit Kansal, Advocate for IRP, R-2.

O R D E R
(Virtual Mode)

01.04.2021: The arguments of Learned Counsel for the Appellant are completed. For further arguments, list the Appeal as 'Part Heard' on **22nd April, 2021** at **12.30 P.M.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md